

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

Dated 18th February, 2013

M.A. No.660 of 2012
in
Petition No.319 (C) of 2011

Godfather Communication ...Petitioner
Vs.
Media Pro Enterprises India Pvt. Ltd. ...Respondent

BEFORE:

HON'BLE MR. P.K. RASTOGI, MEMBER

For Petitioner : Mr. Vineet Bhagat, Advocate
Ms. Neha Jain, Advocate
For Respondent : Mr. Tejveer Singh Bhatia, Advocate
Mr. Upender Thakur, Advocate for
Mrs.Prathiba M. Singh, Advocate

ORDER

This application was heard on 9.1.2013 and the matter was reserved for orders. No order could be passed due to various circumstances.

2. Therefore, put up the matter on 08.03.2013 under the heading "To be Mentioned".

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(P.K. Rastogi)
Member

/NC/

